To,

(i) Commissioner of Food Safety of all States/UTs
(ii) All Central Licensing Authorities

Subject: Enhancing Surveillance, Sampling and Enforcement to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey.

Sir/Madam,

Food Safety and Standards Authority of India (FSSAI) has been informed that Golden Syrup/Invert Sugar Syrup/Rice Syrup are sometimes used in production of Honey being cheaper in cost and due to having similar physical properties and easy availability.

2. It may be noted that standards of Honey have been prescribed under Sub-Regulation 2.8.3 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations. To ensure the quality of honey and to contain the misuse of Golden Syrup/Invert Sugar Syrup/Rice Syrup in production of honey, the premises of honey manufacturing/processing units are required to be inspected at regular intervals. During inspections if any evidence or presence of Golden Syrup/Invert Sugar Syrup/Rice Syrup in any containers/jars/receptacles is detected for which FBO is unable to account to the satisfaction of the Inspecting Officer the concerned FBOs are required to be prosecuted as per penal provisions contained under Section 57 of FSS Act, 2006.

3. In view of the above, it is requested to carry out surveillance, sampling and inspections of the premises of honey manufacturing/processing units under your jurisdiction to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey periodically and submit action taken report to this office.

Yours sincerely,

(Dr. Shobhit Jain)
Executive Director (Regulatory Compliance)

Copy to: -

(i) All Food Business Operators
(ii) CITO, FSSAI : With request to upload it on website.